

questions without delay. This is a serious matter. It looks as if this House was taken for a ride. I would keep this matter pending till the inquiry report is available on the assumption that the inquiry will be held urgently.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Mr. Speaker, Sir, I want to make only one submission...

MR. SPEAKER: Not now.

SHRI JYOTIRMOY BOSU: You can kindly give a date to them.

MR. SPEAKER: No please. I cannot give you a date. (*Interruptions*) Order please. I expect the Government to give a report. I have faith in the Government that they will submit a report.

Now we move on to Papers Laid on the Table. (*Interruptions*) I am on my legs. Mr. Bosu, you have not given any notice. I have called for the comments of the Government. (*Interruptions*) You know the procedure. Mr. Manohar Lal. I have to call for the report.

Now we move on to Papers Laid on the Table.

12.05 hrs.

PAPERS LAID ON THE TABLE

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF COMMUNICATION FOR 1979-80

THE MINISTER OF COMMUNICATIONS (SHRI BRIJ LAL VERMA): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Communications for 1979-80. [*Placed in Library. See No. LT-4337/79.*]

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF SHIPPING AND TRANSPORT FOR 1979-80.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI

LARANG SAI): On behalf of Shri Chand Ram, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Shipping and Transport for 1979-80. [*Placed in Library. See No. LT-4338/78.*]

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF SUPPLY AND REHABILITATION FOR 1979-80.

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKAR): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Supply and Rehabilitation for 1979-80. [*Placed in Library. See No. LT-4339/79.*]

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS FOR 1979-80

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VERMA): On behalf of Shri S. D. Patil, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Law, Justice and Company Affairs for 1979-80. [*Placed in Library. See No. LT-4340/79.*]

NOTIFICATIONS UNDER WEALTH-TAX ACT, 1957 AND CENTRAL EXCISE RULES, 1944.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): I beg to lay on the Table :—

(1) A copy of the Wealth-tax (Amendment) Rules 1979, (Hindi and English versions) published in Notification No. S.O. 169(E) in Gazette of India dated the 30th March, 1979, under sub-section (4) of section 46 of the Wealth-Tax Act, 1957. [*Placed in Library. See No. LT-4341/79.*]

(2) A copy of Notification No. G. S.R. 506 (Hindi and English versions) published in Gazette of India

dated the 7th April, 1979, regarding extension of Concessional rate of duty to Veneered shooks/panels, issued under the Central Excise Rules, 1944 together with an explanatory memorandum. [Placed in Library. See No. LT-4342/79].

DEMANDS FOR GRANTS OF THE INDIAN
POSTS AND TELEGRAPHS DEPARTMENT
FOR 1979-80

THE MINISTER OF COMMUNICATIONS (SHRI BRIJ LAL VERMA): I beg to lay on the Table a copy of the Demands for Grants (Hindi and English versions) for expenditure of the Central Government on the Indian Posts and Telegraphs Department for 1979-80. [Placed in Library. See No. I.T-4343/79].

12.09 hrs.

COMMITTEE ON PAPERS LAID ON
THE TABLE

TWELFTH REPORT

SHRI KANWAR LAL GUPTA (Delhi Sadar): I beg to present the Twelfth Report (Hindi and English versions) of the Committee on Papers Laid on the Table.

PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND TWENTY EIGHTH REPORT

SHRI ASOKE KRISHNA DUTT (Dum Dum): I beg to present the Hundred and Twenty eight Report of the Public Accounts Committee on paragraph 26 of the Advance Report of the Comptroller and Auditor General of India for the year 1976-77, Union Government (Civil) on Central Social Welfare Board relating to the Ministry of Education and Social Welfare.

12.10 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

FORTY-SECOND REPORT AND MINUTES

SHRI JYOTIRMOY BOSU: (Diamond Harbour): I beg to present the Forty-second Report of the Committee on Public Undertakings on Perquisites Enjoyed by Public Sector Executives and Perquisites Enjoyed by Air India Executives—A Case Study and Minutes of the sitting of the Committee relating thereto.

12.10 hrs.

MATTERS UNDER RULE 377

(i) NEW COACH BUILDING PROJECT IN
KERALA

SHRI B. K. NAIR (Mavelikara): Mr. Speaker, Sir, widespread concern has been aroused amongst the people of Kerala by newspaper reports that the Railway Ministry's move to have a fresh study concerning the new coach building project is really aimed at setting aside the earlier decision of the Government of India to set it up at Kanchikkott near Palaghat, Kerala State.

Sir the proposal to have a new coach building unit had been examined fully by the previous Government and after studying all related factors, the place above-named had been decided upon as the most suitable. Kerala still continues to be one of the most backward states in the Indian Union in the matter of industrialisation. It has hardly any large Industrial unit worth the name. Its share of public undertakings and Central Government projects is meagre, far below its entitlement. This applies also to Railway mileage. On the other hand, the State has all the necessary ingredients, land, abundant water and a surplus of the much-needed electricity and also manpower of any grade of skill facilitating large scale industrialisation.